**NATIONAL COMPANY LAW TRIBUNAL**
**COURT ROOM NO. 1,**
**MUMBAI BENCH**

**Item No. 18**

**IA 1547/2024 In C.P. (IB)/69(MB)2017**

CORAM:

**SH. PRABHAT KUMAR** **JUSTICE VIRENDRASINGH BISHT (Retd.)**
**HON'BLE MEMBER (TECHNICAL)** **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: URBAN INFRASTRUCTURE TRUSTEES LTD VS NEELKANTH TOWNSHIP AND CONSTRUCTION PVT LTD

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 1547/2024**

1. Adv. Nikita Abhyankar i/b Gravitas Legal for the Applicant.
2. The present application is filed by the Liquidator under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 r/w Regulations, 2016 for placing on record 22nd progress report.
3. Accordingly, 22nd progress report is taken on record.
4. In view of aforesaid, **IA No. 1547/2024** is **allowed** and **disposed of**.

**Sd/-**
**PRABHAT KUMAR**
**MEMBER (TECHNICAL)**

**Sd/-**
**JUSTICE VIRENDRASINGH BISHT**
**MEMBER (JUDICIAL)**

Sapna